

RA No.142/99 in OA No.509/93

New Delhi, this 15th day of October, 1999

Hon'ble Shri S.P.Biswas, Member(A)
Hon'ble Shri Kuldip Singh, Member(J)

1. U.N. Nayak
2. J.P. Gautam
3. P. Dorai Raj
4. G.K. Jagdish
5. R. Babukhan
6. K.B. Umesh Kumar
7. R. Daniel Prasad
8. L. Chandrasekar
9. M.K. Madhav Rao
10. Anil Singh
11. R.N.S. Reddy
12. R.N. Seetharam
13. P.S. Mishra
14. N. Suresh Kumar
15. Shivyogi P.M.
16. R. Soorya Prakash
17. D.D. Burman
18. V.R. Padmanbhan
all working as Cameraman Grade II
in CPC, Doordarshan, New Delhi ... Applicants

(By Shri B.B. Raval, Advocate)

versus

Union of India, through

1. Secretary
M/Information & Broadcasting
Shastri Bhavan, New Delhi
2. Director General
Doordarshan Kendra
Mandi House, New Delhi
3. DD Cameraman Welfare Assn.
229, Akashdarshan Apartments
Mayur Vihar Phase 1, Delhi-91 ... Respondents

ORDER
Hon'ble Shri S.P. Biswas

1. This review application is filed on behalf of the applicants seeking review of the judgement and order dated 18.5.99 by which OA 509/93 was dismissed being devoid of merit.

2/

YJ

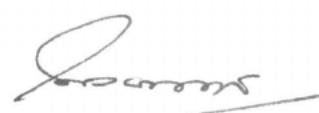
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2. We have heard the learned counsel for the applicants and also carefully gone through the averments made in the RA but we find that the review applicants are only trying to build up their case on the same grounds which have already been taken care of before giving the decision.

3. That apart, it would be pertinent to reiterate here that the scope of review is very limited. The Tribunal is not vested with any inherent power of review. It exercises that power under Order 47, Rule 1 of CPC which permits review if there is (1) discovery of a new and important piece of evidence, which inspite of due diligence was not available with the review applicants at the time of hearing or when the order was made; (2) an error apparent on the face of the record or (3) any other analogous ground. Since none of these ingredients is available in the present RA, the same deserves to be dismissed. We do so accordingly.



(Kuldip Singh)
Member (J)



(S.P. Biswas)
Member (A)

/gtv/

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